

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 4700/2021

MISHRILAL @ SUGGAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.36877/2021-EXEMPTION FROM FILING
O.T. and IA No.36874/2021-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 19-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
[IN CHAMBER]

For Petitioner(s) Mr. T.N. Singh, AOR
 Mr. Vikas K Singh, Adv.
 Mr. Sham Chand Tanwar, Adv.
 Mr. Rajshree Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Exemption from surrendering is declined. The petitioner is directed to surrender within two weeks and produce the custody certificate.

Registry to process and list the Special Leave Petition within four weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)